

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.05.2023

ORDER NO. 95 of 2023


Hon'ble President is pleased to partially modify the roster order no. 80 of 2023 for **CESTAT, Bangalore** on **26.06.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 26.06.2023 and on subsequent dates, if adjourned	Hon'ble.Mr. Justice Dilip Gupta, President Mr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Larger Bench matter: Excise Appeal Nos. 26512 and 26522 of 2013 in the matter of M/s. Fosroc Chemicals India Pvt. Ltd. vs. C.C.E. & S.T., Bangalore-LTU

Note:


1. The Division Bench matters may be taken up after Larger Bench hearing in over.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar